

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/16	TP 248/17	Hearing (non-filing of amended petition)	237(A)(ii)	Mr. Kumar Dinesh Seth Vs. MRO Tek Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Mohana C
Adlaw Partners
994567442

Respondent No 3



2. Shrawjith Shetty
- AKS - Law associates

Petitioner



ORDER

Counsel for petitioner is present. He reported he has filed amended copy of cause title in carrying out amendment in the main petition and for hearing. List it on 26/09/2017.


MEMBER(J)


MEMBER(T)